

**OFFICE OF THE  
MANIPUR STATE LEGAL SERVICES AUTHORITY  
(High Court of Manipur Complex, Mantripukhri, Imphal)**

**NOTIFICATION**

Imphal, the 23<sup>rd</sup> January, 2018

No. 1/17/2017-MASLSA: On accepting the recommendation of the Departmental Selection Committee sat on 30<sup>th</sup> December, 2017 for the recruitment of 2(two) posts of LDC cum Computer Operator vide Notification No. 1/17/2017-MASLSA dated 13<sup>th</sup> July, 2017 of this Authority, the following candidates are declared as successful for appointment and for placement in the wait list:

**For Appointment:**

Sl. No.	Name	Roll No
1.	Rajkumari Disila Devi	250
2.	Akham Pakhang	067

**For placement in the wait list:**

Sl. No.	Name	Roll No
1.	Shiva Kumar Khealing	007
2.	Longjam Pinky Devi	229

The selected candidates for appointment are directed to report to the undersigned and collect Offer Form within 5 (five) days failing which their appointments are liable to be cancelled.

Sd/-

( R.K. Memcha Devi )

Member Secretary

Manipur State Legal Services Authority

Endt. No. 1/17/2017-MASLSA/21-28

Imphal, the 23<sup>rd</sup> January, 2018

Copy to :-

1. The Secretary (Law), Government of Manipur.
- ✓ 2. CPC, e-Court Project, High Court of Manipur .... He is requested to upload the Notification at the website of High Court of Manipur.
3. Principal Secretary to Hon'ble Acting Chief Justice, High Court of Manipur.
4. P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA.
5. P.S. to the Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur & Chairman, HCLSC.
6. Persons concerned.
7. Notice Board.
8. File.

*R.K. Memcha Devi*

Member Secretary

Manipur State Legal Services Authority